

CENTRAL ADMTNISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 698 of 1998

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New Delhi, this 16th day of November, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

G.R. Lakshminarayanan
Staff Officer Gde III E/Men Hospital
Office of the Chief Engineer
Pune Zone
Manekagi Mehta Road
Pune-411 001. Applicant

By Advocate: None

versus

1. Union of India,
Through the Secretary
Ministry of Defence
South Block,
DHQ PO New Delhi 110011
2. Chairman
Union Public Service Commission
Dholpur House
New Delhi 110011
3. Engineer-in-Chief
Army Headquarters
Kashmir House
DHQ PO, New Delhi 110011
4. Chief Engineer
HQ Southern Command
Pune 411001
5. Chief Engineer
Pune Zone
Pune 411001. Respondents

By Advocate: None

O R D E R (oral)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

In our order dated 9.10.98 we had noted that fresh notice had been issued to the applicant on 25.9.98 and the case was allowed to remain on board till 16.10.98. It was noted that on that date if none

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(15)

appears, it shall be presumed that they are not interested in pursuing the matter. On that date also, none had appeared for the parties. Thereafter, the case was listed today, i.e. 16.11.98. None is present for the parties even today, even on the second call.

In the above facts and circumstances of the case, this OA is dismissed for default and non-prosecution.


(K. Matnukumar)
Member (A)

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(Smt. Lakshmi Swaminathan)
Member (J)